

DR. FAUZIA KHAN (Maharashtra): Sir, I also associate myself with the Special Mention raised by hon. Member.

DR. JOHN BRITTAS (Kerala): Sir, I also associate myself with the Special Mention raised by hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the Special Mention raised by hon. Member.

SHRI SUJEET KUMAR (Odisha): Sir, I also associate myself with the Special Mention raised by hon. Member.

MR. CHAIRMAN: The next speaker is Shri Babubhai Jesangbhai Desai; Concern over air, water and soil pollution.

Air, Water and Soil pollution

श्री बाबूभाई जेसंगभाई देसाई (गुजरात) : महोदय, हमारे पर्यावरण, स्वास्थ्य और अर्थव्यवस्था पर प्रदूषण के गंभीर परिणामों के लिए तत्काल और ठोस कार्रवाई की आवश्यकता है। भारत वायु, जल और मिट्टी प्रदूषण सहित बहुआयामी प्रदूषण चुनौतियों का सामना कर रहा है। हमारे शहर वायु प्रदूषण के खतरनाक स्तर से जूझ रहे हैं, जिससे लाखों लोगों का श्वसन स्वास्थ्य खतरे में पड़ गया है।

फसल अवशेष जलाना, वाहन उत्सर्जन, औद्योगिक अपशिष्ट और निर्माण गतिविधियाँ इस संकट में महत्वपूर्ण योगदान देती हैं। वायु प्रदूषण को कम करने के लिए नवीकरणीय ऊर्जा अपनाने, सार्वजनिक परिवहन वृद्धि और कड़े उत्सर्जन मानदंडों पर ध्यान केंद्रित करने के लिए मजबूत नीतियों और निवेश का पता लगाना अनिवार्य है।

हमारी नदियाँ और झीलें औद्योगिक अपशिष्ट, सीवेज और कृषि अपवाह से दूषित हो रही हैं। इससे न केवल हमारे जल संसाधन, बल्कि उन पर निर्भर लोगों का स्वास्थ्य भी खतरे में पड़ता है। हमारे जल निकायों की सुरक्षा के लिए कड़े नियम, अपशिष्ट जल उपचार सुविधाएं और सामुदायिक भागीदारी सहित व्यापक उपाय महत्वपूर्ण हैं। इसके अलावा, रसायनों के अंधाधुंध उपयोग और अनुचित अपशिष्ट निपटान विधियों के कारण हमारी मिट्टी का क्षरण कृषि उत्पादकता और मानव स्वास्थ्य के लिए खतरा पैदा करता है। हमारी भूमि की रक्षा के लिए टिकाऊ कृषि पद्धतियों और अपशिष्ट प्रबंधन रणनीतियों को प्रोत्साहित करना आवश्यक है।

अतः मैं सरकार से प्रदूषण से निपटने के लिए प्राथमिकता देने का आग्रह करता हूँ।

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I associate myself with the Special Mention made by the hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. JOHN BRITTAS (Kerala): Sir, I associate myself with the Special Mention made by the hon. Member.

Concern over fiscal stability of States

DR. JOHN BRITTAS (Kerala): Sir, States face fiscal debilitation, with fiscal deficit now set at 3.5 per cent of GSDP and 0.5 per cent linked to power sector reforms, while Centre's estimate stands at 5.9 per cent. In 2018-19, Centre raised 62.7 per cent of aggregate resources, while States bore 62.4 per cent of aggregate expenditure, covering only 44.8 per cent from their own resources. The rest came from vertical resources, transfers and contracting debt.

There is a notable revenue devolution imbalance, exemplified by Kerala's declining tax share from 3.875 per cent during the Tenth Finance Commission period, when Kerala's share of India's population, as per benchmark 1971 Census, was 3.89 per cent, to around 1.925 per cent now when State's population share is 2.76 per cent. Besides, use of population figures of 2011 Census, in lieu of 1971 Census, in determining horizontal devolution of revenue resources, led to decline in the share of Southern States. Inclusion of Cess and Surcharges in divisible pool, as there is significant increase in Centre's gross tax revenue from 8.16 per cent in 2011-12 to 28.08 per cent in 2021-22, amounting to Rs. 7.06 lakh crores, thereby reducing States' effective share in Central taxes.

Another constriction is the new stipulation to reckon public account balances and borrowings by State entities when fixing States' net borrowing limits, while off-budget borrowings of Central entities are neither considered as Government's debt nor reckoned for fixing its borrowing limits. Sir, 34 per cent of Union revenue is estimated from borrowings and other liabilities.

Hence, I urge the Government to take steps to ensure fiscal stability of States.

SHRI A.A. RAHIM (Kerala): Sir, I associate myself with the Special Mention made by the hon. Member.